

1/2. 96

Smt. Suman Kumari Vrs. Union of India & Ors.

Shri M.L.Paswan, Registrar I/c

Shri S.N.Singh, counsel for the applicant is present. He prays one week's time to remove the defects. Time allowed. List on 9.7.96 for removing the defects.

SKS

Sh
(M.L.Paswan)
Registrar I/c

2/9.7.96

Shri M.L.Paswan, Registrar I/c

Defects have not been removed. List on 17.7.96 for removing the defects.

SKS

Sh
(M.L.Paswan)
Registrar I/c

3/18.7.96

Shri. M. L. Paswan, Registrar Incharge.

This case should be listed on 17.7.96, but it was listed today. Defects have not been removed. The applicant to remove the defects by 05.08.96.

PKL

Sh
(M. L. Paswan)
Registrar I/C

4/21.8.96

No one present. Defects have not been removed. The applicant to remove the defects by 13.9.96.

Sh
D.D.P

CA-519/96

5/13.9.96

Sri. S. P. Sinha, Dy. Registrar I/C.

6 Counsel for the applicant : None.

The learned counsel for the applicant is absent. Defects
It appears that the defects pointed out
have not been removed as yet. List it on 25.9.96 for removal
by the office have not been removed though sufficient time
was given therefor.

~~The application is dismissed for default.~~

PKL

(D. Purkayastha)
Member (J)

(S. P. Sinha)
Dy. Registrar
Member (A)

25/9/96.

Adjourned to 3/10/96.

~~Dy. Registrar~~

Shri S.P.Sinha, Dy. Registrar I/C.

None for the applicant. Defects have not
been removed though sufficient time was given therefor.

List on 30.10.1996 before the Hon'ble
Bench for direction.

SKJ

(S. P. Sinha)
Dy. Registrar

8/30.10.96

Counsel for the applicant : None.

It appears that the defects pointed out by
office have not been removed though sufficient time was given
therefor.

~~The application is dismissed for default.~~

(D. Purkayastha)
Member (J)

(K. D. Saha)
Member (A)